

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2581  
ANSWERED ON:28.07.2014  
AMALGAMATION OF SCHEMES  
Chautala Shri Dushyant;Raghavan Shri M. K.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether there is any proposal to amalgamate all the 10 schemes notified under the Unorganised Sector Workers Social Security Act, 2008 including Rashtriya Swasthya Bima Yojana, Aam Aadmi Bima Yojana and Indira Gandhi National Old Age Pension Scheme;
- (b) if so, the details thereof;
- (c) the number of workers in unorganised sector likely to be benefited under the clubbed scheme; and
- (d) the time by which the said proposal is likely to be implemented?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a) & (b): No, Madam. There is no proposal to amalgamate all the 10 schemes. However, a pilot project for convergence on implementation of three social security schemes namely Aam Aadmi Bima Yojana, Rashtriya Swasthya Bima Yojana and Indira Gandhi National Old Age Pension Scheme on a single platform for unorganised workers is being initiated by this Ministry. An Inter-Ministerial Group has already been constituted for the same and a budget of Rs. 146 crore has already been approved by National Social Security Fund Committee.
- (c): All the eligible unorganised workers under Unorganised Workers Social Security Act, 2008 who are eligible for any of the three schemes are likely to be benefited.
- (d): The detailed project report for the project is under development.